

NATIONAL COMPANY LAW TRIBUNAL

BENGALURU BENCH

COURT NO. 1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23-2-2017. 01-03-2017

PRESENT; 1. Hon'ble Member (J) **Shri Ratakonda Murali**
2. Hon'ble Member (T) **Dr. Ashok Kumar Mishra**

C.P No. or CA No.	T.P No.	Purpose	Section	Name of the Parties
CP48/11	29/16	Hearing	397/398	Arun K Hitkari Vs. Hitkari Land and Finance (P) Ltd

SL.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM (Petitioner Respondent)	SIGNATURE
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1.	Nishita Paul 9900567065	Counsel for Petitioner.	Nishita Paul
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ORDER

Counsel for petitioner is present. None appeared for Respondents. Notice ordered earlier was not issued. Registry is further directed to prepare notices and handover to the Counsel for petitioner to serve on the Respondents and to the Counsel appearing for Respondents. Posted to 04/04/2017.


Member (J)


Member (T)